

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) A statement is attached.

(b) The existing system is designed to ensure that deserving personnel are not deprived of honours and awards due to them and is not considered to need any change.

Statement

The Criteria Regarding Grant of Distinguished Service Medals and Commendation Certificates to Service and Civilian Personnel.

Vishisht Seva Medal Series of Awards

PARAM VISHISHT SEVA MEDAL

This medal is awarded for distinguished service of the most exceptional order.

ATI VISHISHT SEVA MEDAL

This medal is awarded for distinguished service of an exceptional order.

VISHISHT SEVA MEDAL

This medal is awarded for distinguished Service of a high order.

Yudh Seva Medal Series of Awards

SARVOTTAM YUDH SEVA MEDAL

This medal is awarded for distinguished service of the most exceptional order during war/conflict/hostilities.

UTTAM YUDH SEVA MEDAL

This medal is awarded for distinguished service of an exceptional order during war/conflict/hostilities.

YUDH SEVA MEDAL

This medal is awarded for distinguished service of a high order during war/conflict/hostilities.

Commendation Certificates

These are granted to both Services and civilian personnel for distinguished service which is not of an order to qualify for

higher awards and are given by the Chiefs of Staff and General Officers-in-charge and their equivalents in the other two services.

Distinguished services awards are considered by the respective service headquarters, subsequently by the Chiefs of Staff Committee and finally by a Central Honours and Awards Committee presided over by the Raksha Mantri before they are approved by the Prime Minister and the President.

Raids on M/s. Mackinnon & Mackenzie & Co. Limited and Ranadeep Shipping Co. Ltd.

2238. SHRI MOTIBHAI R. CHAUDHURI: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 5325 on 26 August, 1983 regarding raids on M/s Mackinnon & Mackenzie & Co. Limited and Ranadeep Shipping Co. Ltd. and state :

(a) whether the adjudication proceedings have been completed ; and

(b) if so, the details thereof ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) and (b) The adjudication proceedings against M/s Mackinnon & Mackenzie & Company Ltd. and its Directors, in respect of the Show-cause Notice referred to in the answer to Unstarred Question No. 5325 dated 26-8-1983, have since been completed and the charges have been dropped by the adjudicating officer.

As for M/s Ranadip Shipping and Transport Co. Ltd., Bombay, on the basis of investigations made so far, two Show-cause Notices have been issued to them on 12-12-1983, which are pending adjudication. Further investigations are still in progress.

Computerisation in L.I.C

2239. SHRI BHEEKHABHAI : Will the Minister of FINANCE be pleased to state :

(a) whether any feasibility study has been done so far on computerisation in the Life Insurance Corporation ;

(b) if so, the broad details thereof ;

(c) the number and type of computers in use at present in the various Offices ; and

(d) the plan, if any, formulated for expansion during the next 2-3 years ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI) : (a) Yes, Sir.

(b) Feasibility studies regarding the data processing equipment appropriate to the LIC's requirements have been by in-house Committees of the LIC and Working Groups from time to time. The conclusion emerging from these studies is that the existing punched card equipments have become obsolete and inadequate, and, in the interest of satisfactory service to the policyholders, the same should be replaced by indigenously produced micro-processors/mini-computers through a time-bound phased programme.

(c) The machines installed so far are (i) one main-frame ICL computer in replacement of the IBM system in the Bombay Divisional Office and (ii) 66 micro-processors/mini-computers installed in 21 Divi-

sional Office and 40 Branch Offices throughout the country.

(d) The introduction of micro-processors/mini-computers in the remaining divisional offices and select branch offices is expected to be completed by the end of 1985.

विभिन्न मूल्यों के नोटों की छपाई तथा सिक्कों की ढलाई

2240. श्री सत्यनारायण जटिया : क्या

वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) जनवरी, 1980 से जनवरी, 1984 तक वर्ष वार प्रत्येक कितनी संख्या में तथा कितने मूल्य के नोट छापे गए : और

(ख) उपर्युक्त अवधि के दौरान वर्षवार प्रत्येक मूल्य के कितने सिक्के ढाले गए ?

वित्त मन्त्रालय में उप-मन्त्री (श्री जनार्दन पुजारी) : (क) जनवरी, 1980 से जनवरी, 1984 तक वर्षवार छापे गये विभिन्न मूल्य वर्ग के नोटों की संख्या और कुल मूल्य नीचे दिया गया है :

(करोड़ रुपए)

(कोष्ठकों में दिए गए अंक करोड़ रुपयों में मूल्य प्रकट करते हैं)

	1980	1981	1982	1983	जनवरी 1984
1/-रुपए	92.12 (92.12)	81.92 (81.92)	43.92 (43.92)	29.56 (29.56)	1.23 (1.23)
2/-रुपए	167.25 (334.50)	184.62 (369.24)	134.08 (268.16)	74.76 (149.52)	13.55 (27.10)
5/-रुपए	84.14 (420.70)	94.66 (473.30)	127.72 (638.60)	108.22 (541.10)	7.78 (38.90)
19/-रुपए	105.64 (1056.40)	84.07 (840.70)	66.64 (666.40)	54.28 (542.80)	7.50 (75.00)